## GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 1948 TO BE ANSWERED ON 28.07.2016

#### BRGF

# **1948.** SHRI RAMSINH RATHWA: SHRIMATI RANJEET RANJAN: SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether any proposals/requests from States especially from Gujarat on Backward Region Grant Fund (BRGF) are pending with the Union Government;

(b) if so, the details thereof and the action being taken thereon, State/UT-wise;

(c) whether any assessment on developmental impact of the scheme was made during the years 2014-15 and 2015-16 and if so, the details thereof;

(d) the allocation made from the fund and the extent to which the same was utilised by the States during each of the last three years, State/UT-wise including Maharashtra; and

(e) the rationale for delinking the BRGF scheme from Central support?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

#### (SHRI PARSHOTTAM RUPALA)

(a) & (b) Requests were received from the States to include new districts and to provide funds under the Backward Regions Grant Fund Programme (BRGF). However, from the financial year 2015-16 onwards, the BRGF has been delinked from the budgetary support of the Central Government.

(c) No, Madam.

(d) The State-wise details of releases made under the BRGF during each of the last three years and the utilisation reported so far by the States is given at *Annexe*.

(e) The BRGF Programme has been delinked from the budgetary support of the Central Government on account of higher devolution of funds to the States from 32% to 42% of the Centre's net tax receipts under the Fourteenth Finance Commission (FFC) award. The grants under the FFC award to the Gram Panchayats can also be utilized for improving the basic civic services including water supply, sanitation, maintenance of community assets and roads, etc.

# <u>Annex</u>

# <u>Annex referred in reply to part (d) of Lok Sabha Unstarred Question No. 1948 answered on</u> <u>28.07.2016</u>

# **BRGF:** Funds released and utilisation reported during last three years (position as on 22.07.2016)

## (Amount in Rs. crore)

CI	State	2013-14		2014-15		2015-16
Sl. No.		Funds Released	Utilisation Reported	Funds Released	Utilisation Reported	BRGF Programme
1	Andhra Pradesh	325.62	253.87	43.80	4.03	delinked
2	Arunachal Pradesh	0.00	0.00	15.35	14.95	from
3	Assam	76.40	76.40	139.41	58.63	budgetary
4	Bihar	485.80	177.15	206.52	0.00	support of
5	Chhattisgarh	192.56	186.56	218.26	0.00	the Central Government
6	Gujarat	42.87	38.07	65.07	0.00	w.e.f.
7	Haryana	26.41	20.62	12.98	0.00	2015-16
8	Himachal Pradesh	27.79	24.19	11.92	0.00	2013 10
9	Jammu & Kashmir	20.40	4.41	45.67	0.00	
10	Jharkhand	40.85	0.00	281.75	0.00	
11	Karnataka	71.22	71.22	46.53	7.05	
12	Kerala	0.00	0.00	29.20	0.00	
13	Madhya Pradesh	279.21	140.88	221.22	0.00	
14	Maharashtra	246.82	239.49	236.14	0.00	
15	Manipur	39.83	39.83	36.76	34.89	
16	Meghalaya	32.41	16.85	2.56	0.00	
17	Mizoram	25.36	25.36	24.39	22.59	
18	Nagaland	9.12	9.12	60.87	0.47	
19	Odisha	283.63	148.40	179.46	0.00	
20	Punjab	0.00	0.00	14.87	13.97	
21	Rajasthan	62.30	62.30	211.45	13.14	
22	Sikkim	8.68	6.55	12.32	0.00	
23	Tamil Nadu	94.42	65.85	42.42	0.00	
24	*Telangana	0.00	0.00	89.42	4.99	
25	Tripura	13.04	13.04	12.63	12.63	
26	Uttar Pradesh	273.35	210.63	346.86	0.00	
27	Uttarakhand	22.79	13.03	2.53	0.00	
28	West Bengal	99.12	93.74	226.64	0.00	
	Total	2800.00	1937.56	2837.00	187.34	

\*Telangana carved out from Andhra Pradesh during 2014-15.